THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

No. HCM.II/184/2015-Estt/291: Hon'ble, the Chief Justice, High Court of Meghalaya, in exercise of powers under Rule 7 (B) (10) of the Rules of High Court of Meghalaya, 2013 (as amended upto date), is pleased to transfer and post the following Grade-III Judicial Officers as under:

SI.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant
01.	Smti Desiree MKS Shadap, MJS	Judicial Magistrate First Class, West Jaintia Hills District, Jowai & Amlarem Sub- division	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Miss Sneha P D Sangma and Smti K Evangeline Rymbai transferred and posted as Judicial Magistrate First Class, Jowai and Amlarem Sub- division, respectively.
02.	Miss Sneha P D Sangma, MJS	Judicial Magistrate First Class, East Garo Hills District, Williamnagar	Judicial Magistrate First Class, West Jaintia Hills District, Jowai	Shri Don Kitbor Koshy Mihsill transferred and posted as Judicial Magistrate First Class, Williamnagar.
03.	Miss Imarbakordor Lyngkhoi, MJS	Judicial Magistrate First Class, East Khasi Hills District, Shillong & Sohra Sub- division	Judicial Magistrate First Class, South West Khasi Hills District, Mawkyrwat [to also function as Principal Magistrate, JJB @ Nongstoin]	Smti Desiree MKS Shadap and Smti Steffi Michelle Wanniang transferred and posted as Judicial Magistrate First Class, Shillong and Sohra Sub- division, respectively.
04.	Miss Bunietta Majaw, MJS	Judicial Magistrate First Class, West Khasi Hills District & South West Khasi Hills District	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Miss I Lyngkhoi and Shri L Mac A Rymbai transferred and posted as Judicial Magistrate First Class, Mawkyrwat & West Khasi Hills District, respectively.

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SI. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant
05.	Miss Rikchame Dachi K Sangma, MJS	Judicial Magistrate First Class, Dadenggre Sub- division	Judicial Magistrate First Class, West Garo Hills District, Tura [to also function as Principal Magistrate, JJB @ Williamnagar]	Shri Flavian R Marak transferred and posted as Judicial Magistrate First Class, Dadenggre Sub-division.
06.	Shri Don Kitbor Koshy Mihsill, MJS	N/A	Judicial Magistrate First Class, East Garo Hills District, Williamnagar	Miss Sneha P D Sangma transferred and posted as Judicial Magistrate First Class, West Jaintia Hills District, Jowai.
07.	Shri Flavian R Marak, MJS	N/A	Judicial Magistrate First Class, Dadenggre Sub-division	Miss Rikchame Dachi K Sangma transferred and posted as Judicial Magistrate First Class, West Garo Hills District, Tura.
08.	Smti Indakerri M Mairom, MJS	N/A	Judicial Magistrate First Class, West Jaintia Hills District, Jowai	N/A
09.	Shri L Mac Mewan Ammiel Rymbai, MJS	N/A	Judicial Magistrate First Class, West Khasi Hills District including Mairang Sub- division	Miss Benietta Majaw transferred and posted as Judicial Magistrate First Class, East Khasi Hills District, Shillong.
10.	Smti K Evangeline Rymbai, MJS	N/A	Judicial Magistrate First Class, Amlarem Sub- division	Smti Desiree M K S Shadap transferred and posted as Judicial Magistrate First Class, East Khasi Hills District, Shillong.

SI.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant
11.	Miss Vanessa Nengminza Sangma, MJS	N/A	Judicial Magistrate First Class, South West Garo Hills District, Ampati	N/A
12.	Miss Gabriella Simre D. Sangma, MJS	N/A	Judicial Magistrate First Class, Ri Bhoi District, Nongpoh	N/A
13.	Smti Steffi Michelle Wanniang, MJS	N/A	Judicial Magistrate First Class, Sohra Sub- division	Miss Imarbakordor Lyngkhoi transferred and posted as Judicial Magistrate First Class, South West Khasi Hills District, Mawkyrwat.

The aforesaid transfers are subject to review based on the Judicial Officers' performance.

Further, the Judicial Officers are to join their respective Courts on 03rd August 2020.

By order,

REGISTRAR GENERAL

Memo No. HCM.II/184/2015-Estt/291A

Dated Shillong 16th July 2020

Copy for information to: -

- The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 2. The P.S to Hon'ble Mr. Justice Ranjit V More, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 4. The P.S to Hon'ble Mr. Justice W Diengdoh, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 5 The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest them with such powers, as are applicable, and other such powers under the relevant Acts, Rules and Regulations, etc.
- The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Tura/ Ampati/ Williamnagar/ Mawkyrwat with a request to ensure even distribution of cases, including old cases, interse the Magistrate's Courts.
- 7. The Joint Registrar (Listing), High Court of Meghalaya, Shillong.
- 8. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.

- 9. The Director, Meghalaya State Judicial Academy, Shillong.
- 10.Smti. Desiree MKS Shadap, JMFC, Jowai.
- 11. Miss. Sneha PD Sangma, JMFC, Williamnagar.
- 12. Miss. Imarbakordor Lyngkhoi, JMFC, Sohra.
- 13. Miss. Benietta Majaw, JMFC, Nongstoin.
- 14. Miss. Rikchame D K Sangma, JMFC, Dadenggre.
- 15. Shri. Don Kitbor Koshy Mihsill, MJS.
- 16. Shri. Flayian R Marak, MJS.
- 17.Smti. Indakerri M Mairom, MJS.
- 18. Shri. L Mac Mewan Ammiel Rymbai, MJS.
- 19.Smti. K. Evangleine Rymbai, MJS.
- 20. Miss. Vanessa N Sangma, MJS.
- 21. Miss. Gabriella S D Sangma, MJS.
- 22.Smti. Steffi M Wanniang, MJS.
- 23. The Accountant General (A&E), Shillong for information and necessary action.
- 24. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
- 25. The Treasury Officer, Shillong/ Nongpoh/ Nongstoin/ Tura/ Williamnagar/ Mawkyrwat/ Sohra/ Dadenggre/ Mairang/ Jowai/ Ampati for information and necessary action.
- 26. The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.

27.Office File.

REGISTRAR GENERAL